

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP 02/2019  
In  
OA 3792/2016**

**This the day 10<sup>th</sup> May, 2019**

**Hon'ble Sh. Pradeep Kumar, Member (A)  
Hon'ble Sh. Ashish Kalia, Member (J)**

Shri Vijay Ram Srivastava  
S/o Shri Devi Prasad  
R/o 672, Ajay Nagar  
Rewari (Haryana)

... Applicant

(By Advocate : Sh. H.K. Bajpai for Ms. Meenu Mainee)

**VERSUS**

UNION OF INDIA: Through

1. Shri Rajnish Sahai  
Secretary  
Railway Board  
Ministry of Railways  
Rail Bhawan, New Delhi.
2. Sh. R.K. Jha  
Sr. Divisional Commercial Manager  
Northern Railway  
DRM's Office, State Entry Road  
New Delhi
3. Sh. A.P. Singh  
Additional Divisional Railway Manager  
DRM's Office  
Northern Railway, Lucknow.

...Respondents

(By Advocate : Sh. A.K. Srivastava)

**ORDER (ORAL)**

**Hon'ble Sh. Pradeep Kumar, Member (A):**

In compliance to the directions passed on 10.08.2018, the respondents have since passed the reasoned and speaking order on 14.11.2018 and a copy was given to the applicant.

2. In view of compliance, nothing remains. Therefore, CP stands discharged.

**(Ashish Kalia)**  
**Member (J)**

/akshaya/

**(Pradeep Kumar)**  
**Member (A)**